## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 44/14	TP 62/16	Hearing	397/	Mangala Invest- ments Ltd. & 4
			398	Ors. Vs. Canara Land Investments
200				Ltd. & 4 Ors.

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

9036272199

Petitionery

## ORDER

Counsel for petitioner is present today. Counsel for respondent is also present.) Since registry issued notices to the counsel and to the respondents. The counsel reported that he had filed counter / objections to the main petition. Counsel for respondent agreed to furnish a copy of objections to the counsel for petitioner. Since pleadings are completed. Case is adjourned to final hearing. List it on 6/10/2017.

MEMBER(J)

MEMBER(T)